

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2222
ANSWERED ON:09.03.2011
RESTRUCTURING UPSC
Bhujbal Shri Sameer

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to restructure the Union Public Service Commission (UPSC);
- (b) if so, the details thereof;
- (c) the proposed changes which the UPSC envisages for lateral entry to IPS;
- (d) whether there are specific proposal in the offing for overhauling of Civil Services Reforms; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a): No, Sir.

(b): Does not arise.

(c): The UPSC has recommended Common Annual Examination for selection of State Civil/Police/Forest Service/Non- State Civil Services for promotion/appointment to all India Services which include IPS. Further, there is a proposal in the Ministry of Home Affairs for lateral induction into IPS by way of Limited Competitive Examination.

(d) & (e): The 10th Report of the 2nd Administrative Reforms Commission titled 'Refurbishing of Personnel Administration-Scaling New Heights' has considered issues pertaining to the Civil Services. This Report has given recommendations, inter-alia on entry into Civil Services structure of Civil Services Examination, changes in the existing functions of the Union Public Service Commission, capacity building, performance appraisal, placement at middle management level and top management level, performance management system, civil services code, civil services law, code of ethics and creation of executive agencies in the Government. The report has not yet been considered by the Group of Ministers.